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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Mr. Agrim

Arora, Mr. Yogendra, Mr.Karan Sachdev and Mr. Sumit Khadaria,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms. Ankita Kedia, Advocates for respondent

No.1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal,

Advocates for R-5.

2

+ **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC with

Mr.Chandan Prajapati, Advocate for

UOI.

Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

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Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Ms. Sonu Bhatnagar with Ms. Venus Mehrotra, Adv. & Ms. Anushri Narain, Adv. for R-3.

3 +

W.P.(C) 12444/2018

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr.Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Advocates for NAA and DGAP Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Anushri Narain, Adv. for

R-3.

4

+ **W.P.(C) 12647/2018**

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner Through: Mr.Sparsh Bhargava, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal,

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Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

5

+ **W.P.(C) 13194/2018**

SHARMA TRADING COMPANY

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Anurag Ahluwalia, CGSC with Mr.Rahul Sharma, Advocate for UOI. Ms.Akanksha Kaul, Advocate with Mr.Manek Singh, Mr.Aman Sahani

and Mr. Harsh Ojha, Advocates. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms.Aakanksha Kaul, Advocate with Mr.Manek Singh, Mr.Aman Sahani

and Mr. Harsh Ojha, Advocates.

6

+ **W.P.(C) 378/2019**

HINDUSTAN UNILEVER LIMITED

..... Petitioner

Through:

Ms. Vanita Bhargava, Mr. Ajay

Bhargava, Mr.Shantanu Chaturvedi

and Ms.Prerna Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vikrant N. Goyal, Advocate for

HOI

Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

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Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

7

+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through:

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr. Zoheb Hossain, Sr.Standing

Counsel, Mr.Shya, Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

Mr. Kamal Sawhney, Mr.Vinayak Mathur, Mr. Deepak Thackur, Ms.Aakansha Wadhwani, Advocates

for respondent No.5.

8

+ **W.P.(C) 1655/2019**

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner Through: Mr.Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

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Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for UOI.
Mr.Gyanendra Singh, Advocate.
Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

9

+ W.P.(C) 2347/2019

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran,

Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

10

+ **W.P.(C)** 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr. Sharvan Kumar Shukla,

Advocate. For UOI.

Mr. Harish Vaidyanathan Shankar CGSC, Mr. Srish Kumar Mishra and Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

11

+ **W.P.(C) 4213/2019**

ABBOTT HEALTHCARE PRIVATE LIMITED & ANR.

..... Petitioners

Through: Ms. Vanita Bhargava, Mr. Ajay

Bhargava, Mr. Shantanu Chaturvedi

and Ms.Prerna Singh, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

12

W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Prakash, CGSC Mr. Ravi Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr. Ali. SPC Farman with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for R-2 & 3.

13

W.P.(C) 7743/2019 +

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

> Mr. Gaurav Kumar, Ms. Ankita Kedia, Advocates for respondent

No.1.

Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar.

Advocates for R-2 & 3

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

14

W.P.(C) 8162/2019 +

AFFINITI ENTERPRISES

..... Petitioner

Through:

Mr. R. Jawahar Lal, Mr. Siddharth Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

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Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr.Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay, Adv.

for NAA.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

15

+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Mr.Sarvan Kumar, Advocate for

UOL

Mr.Sushil Kumar Pandey, SPC Mr.Rahul Mourya, Adv. For UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

16

+ **W.P.(C)** 7911/2019

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Mohan, CGSC with Mr. Devendra Kumar, Advocate for UOI. Mr. Abhay Prakash Sahay, CGSC, Mannu Singh, Mr.Kunal Ms. Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Gyanendra Singh, Advocate.

Mr. Yunus Malik, Mr. Vijay Kumar Maurya and Ms. Shubhi Bhardwaj,

Advs for Res/NAA.

17

+ W.P.(C) 8078/2019

M/S SATYA ENTERPRISES

..... Petitioner

Through:

Mr.Sumit K Batra and Mr.Manish

Khurana. Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Sushil Kumar Pandey, SPC for Mr.Kuldeep UOI with Singh,

Advocate.

Mr. Zoheb Hossain, Sr.Standing

Counsel, Mr.Shyam Gopal,

Mr. Prasenjeet Mohapatra, Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Ms. Sejal Aneja and Mr. Sanjeev

Menon Advocates.

Mr.Satyakam, ASC with Ms.Pallavii

Singh, Advocate for R-4.

Mr. Ashish Verma and Mr. Debopriya

Moulik, Advocates

18

W.P.(C) 9053/2019 +

UNICHARM INDIA PVT. LTD

..... Petitioner

Mr.Rupender Sinhmar, Mr.Prahlad Through:

Singh, Advs.

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Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar,

Advocates for R-2&3.

19

+ W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur and Mr.Shaurya Katoch,

Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

20

+ **W.P.(C) 12355/2019**

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ruchir Mishra, Advocate with

Mr.Sanjiv Kr.Saxena, Mr.Mukesh Kr.Tiwari and Ms.Reba Jena,

Advocates for UOI.

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Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

21

+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Advs. for UOI Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr. Chandra Prakash, Advocate for

DGAP and NAA.

22

W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Mr. Ketan Jain,

Mr. Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Advs. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

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Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-2 & 5. Mr.Jatin Puniyani, GP for UOI.

23 +

W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Waize Ali Noor, Ms.Kunjala Bhardwaj and Mr.Madhav Bajaj, Mr.Yash Upadhyay and Ms.Shreya

V.Mehra, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

24

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD.

..... Petitioner

Through:

Mr. S. Ganesh, Senior Advocate, Mr.U. A Rana and Mr. Himanshu

Mehta Advocates.

Versus

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NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Mr. Dev P Bhardwaj and Mr. Sarthak Through:

Anand, Advoctates for UOI

25

W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

> Through: Mr. Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Rajesh Kumar with Ms.Ramneet Through:

> > Kaur, Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

26

W.P.(C) 1780/2020 +

> JOHNSON & JOHNSON PVT.LTD Petitioner

> > V. Lakshmikumaran, Through: Mr. Ms.

> > > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Mr. Vikram Jetly CGSC and Ms. Through:

> Shreya Jetly, Advs. for UOI/R-1 Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing

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Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

27 +

W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr. Aman Malik, Advocate for NAA

& DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

28

+ W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Sumit K. Batra with Mr. Manish

Khurana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur. Advocates for UOI.

Mr.Samir Malik, Adv. for NAA and

DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra,

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Adv. & Ms. Kanak Grover, Adv. for R-4

29

+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr. Puneet Agrawal, Mr. Ketan Jain,

Mr. Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Advocate for NAA

& DGAP.

30

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with

Mr. Vivek Gurnani, Mr.Sanjeev

Menon, Mr. Kavish Garach, Mr. Kalp

Saraiya Advocates for NAA and

DGAP

31

+ W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr. Vineet Nagla, Advocate with

Mr.Prateek Bansal, Advocate.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr.Sameer Malik, Adv. for NAA and

DGAP.

32

+ **W.P.(C)** 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr. Shashank Shekhar, Mr. Samyak

Jain, Mr. Tushar Joshi, Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vipul Agrawal with Mr.Dushyant Agrawal, Advocates for R-2&3. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr. Jatin Puniyani, GP for UOI.

33

+ **W.P.(C)** 3910/2020

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Vomel Southney Mr. Doenels

Through: Mr. Kamal Sawhney, Mr.Deepak

Thackur, Advocates

Versus

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UNION OF INDIA & ORS

..... Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr.Amar Dave, Amicus Curiae,

Advocate.

34

+ **W.P.(C)** 3911/2020

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr. Puneet Agrawal, Mr. Ketan Jain,

Mr. Chetan Kumar Shukla.

Advocates.

Versus

UNION OF INDIA & ORS.

.... Respondents

Through:

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr.Rajeev K Panday, AAG, Mr.Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for State of Haryana/R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket and Ms. Sanna

Harta, Advocates.

35

+ **W.P.(C)** 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner Through: Mr. Rohan Shah, Adv.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms. Ankita Kedia, Advocates for respondent

No.1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

36

W.P.(C) 4345/2020 +

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Through: Mr. Anuj Garg, Mr. Mohit Bawa

Sharma Advs.

versus

UNION OF INDIA AND ORS & ORS. Respondents

> Hossain, Through: Mr. Zoheb Sr.Standing

Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

37

W.P.(C) 4348/2020 +

> APEX MEADOWS PVT LTD Petitioner

> > V. Through: Mr. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

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UNION OF INDIA & ORS. Respondents

Through: Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

38

+ **W.P.(C) 4375/2020**

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr.Priyadarshi Manish, Ms. Anjali

Jha Manish and Ms. Divya Rastogi,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

39

+ **W.P.(C)** 4516/2020

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOL

40

+ **W.P.(C) 4607/2020**

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr. Ravi Chawla, St.Counsel with Mr.Avneesh Kumar Upadhyay,

Advocate for NAA.

41

+ W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD

..... Petitioner

Through: Mr.Nikhil Gupta, Advocate

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr.Rony John, Mr.Piyush Swami and

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Mr. Arshdeep Singh and Mr. Anuj Dubey, Advocates for R-2 and 3.

42

W.P.(C) 4957/2020 +

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Advocate Mr.Farman Ali, with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Mr. Zoheb Hossain, Sr.Standing Counsel. Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

43 +

W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD

..... Petitioner

Through:

Mr. Monish Panda, Advocate with Mr.Mrinal **Bharat** Ram and Ms. Shaifali Shikander, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Bhagwan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr.

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Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

44

+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

nd Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anil Soni, CGSC for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2,5 to 7.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

45 +

W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr.

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Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr. Parangat Pandey, Advocate for R-3.

Mr. Satish Kumar, Sr. Standing Counsel.

46

W.P.(C) 6671/2020 +

> GAURAV SHARMA FOOD INDUSTRIES Petitioner

> > Through: Mr.Satish Kumar, Sr.standing

> > > counsel.

Versus

UNION OF INDIA & ORS. Respondents

> Through: Goyal, Advocate Mr. Vivek with

Mr.Gokul Sharma, Advocate for R-1.

47

W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Mr. Tushar Jarwal with Mr. Rahul Through:

Sateeja, Mr. Anurag Soan and Mr.

Priyajeet Chaterjee, Advs.

versus

UNION OF INDIA & ORS. Respondents

> Advocate Mr.Farman Ali, with Through:

Kumar and Ms.Usha Mr.Krishan

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya

Advocates for NAA and DGAP

48

W.P.(C) 7736/2020 +

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

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Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms.Aakanksha Kaul, Advocate with Mr.Manek Singh, Mr.Aman Sahani and Mr.Harsh Ojha, Advocates for

UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

49

+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Mr. Vipul Agrawal with Mr.Dushyant

Agrawal, Advocates for R-2&3.
Mr. Zoheb Hossain, with Mr. Vivek
Gurnani, Mr.Sanjeev Menon, Mr.
Kavish Garach, Mr. Kalp Saraiya
Advocates for NAA and DGAP

50

+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha,

and Mr.Chetan Kumar Shuki

Advocates.

Versus

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UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Harish Vaidyanathan Shankar CGSC, Mr. Srish Kumar Mishra and Mr. Sagar Mehlawat and Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

51

+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Satish Kumar, Sr.standing counsel with Ms.Vaishali Goyal and

Mr.Dhruv, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

52

W.P.(C) 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

versus

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UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Ms. Neha Malik, Adv. for R-3 & 4

53 +

W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

54

+ W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakhanksha Kaul, Mr.Manek

Singh and Mr.Aman Sahani, Advts.

For UOI.

55

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Bose with Mr.Ankit

Sachdeva, Advs.

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Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with

Mr.Zubin Singh and Ms. Devika

Baja, Advs. for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

56

+ W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022

M/S EMAAR MGF LAND LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Ravi Prakash, CGSC with Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate for UOI

for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Ms.Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing

Counsel for respondent No.3.

Ms. Neha Malik, Adv. for NAA and

DGAP





57

W.P.(C) 990/2021 +

> M/S BPTP LTD. Petitioner

Mr.Kishore Kunal. Mr.Manish Through:

Rastogi and Ms. Ankita Prakash,

Advs.

versus

UNION OF INDIA & ORS. Respondents

> Mr. Asheesh Jain, CGSC with Through:

> > Mr. Gaurav Kumar, Ms. Ankita Kedia, Advocates for respondent

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

58

W.P.(C) 997/2021 & CM No.2721/2021 +

> M/S MAN REALTY LTD & ANR. Petitioners

> > V. Lakshmikumaran, Through: Mr. Ms.

> > > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Advocate Through: Mr.Farman Ali, with

> > Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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59

+ **W.P.(C)** 1357/2021

M/S INFINITI RETAIL LTD Petitioner

Through: Mr.Rohan Shah, Mr.Mihir Deshmukh

and Mr.Rajat Mittal, Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for

UOI with Ms.Anubha Bhardwaj and Mr.Sarthak Anand, Advs. for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

60

+ **W.P.(C)** 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

61

+ W.P.(C) 1593/2021 & CM APPL. No.4529/2021

RAYMOND CONSUMER CARE LTD. Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Amrita Prakash, Advocate with

Mr. Vishal Ashwani Mehta, Advocate. Mr. Zoheb Hossain, Sr.Standing

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Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev Menon Advocates.

62

+ **W.P.(C)** 1765/2021

M/S LE REVE Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Rishabh Sahu with Mr. Sameer

Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

Mr. Zoheb Hossain, Standing counsel for CBIC, Ms.Monika Benjamin, Mr.Anand A.Daradhiyar, Mr.Shoaib Alvi, Ms.Niharika Kuchhal, Mr.Atharva Koppal, Ms.Sejal Aneja and Mr.Kavish Garach, Advocates for

DGAP and NAA.

63

+ **W.P.(C) 1766/2021**

NEEVA FOODS PVT. LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aditya Dewan, Mr. Nadeem

Khem with Mr.Sahil Chandra, Advs.

for R-2/NAPA.

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64

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr.Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, CGSC,

Mr. Kautilya Birat, Adv. for R-1. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

65

+ W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anshuman, Sr.Panel Counsel for

R-1.

Mr.Aditya Dewan with Mr.Sahil Chandra and Mr.Nadeem Khan,

Advs. for R-3/NAPA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Ms. Talish Ray, Adv.

66

+ **W.P.(C) 2440/2021**

BONNE SANTE Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

Versus

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UNION OF INDIA & ORS.

Through: Ms.Pratima N. Lakra, CGSC with

Mr.Chandan Prajapati, Advocate for

..... Respondents

UOI.

Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3.

67 +

W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr.Parangat Pandey, Adv. for R-3.

68

+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich, Mr. Ashray Behura and

Ms. Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Zoheb Hossain, with Mr. Vivek

Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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69

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners

Through: Mr.Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

70

+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram and Ms.Shaifali Shikander, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with

Mr. Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. for NAA &

DGAP.

71

+ **W.P.(C) 3254/2021**

GILLETTE INDIA LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

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Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with Mr. Gaurav Kumar, Ms. Ankita Kedia, Advocates for respondent

No.1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr. Asheesh Jain, CGSC with Mr.

Adarsh Kr. Gupta and Mr.Keshav

Mann, Advocates for UOI.

72

+ **W.P.(C) 3306/2021**

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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73

+ **W.P.(C)** 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vivek Goyal, Advocate with

Mr. Gokul Sharma, Advocate for R-1. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

74

+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Ms. Kritika

Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC with

Mr.Chandan Prajapati, Advocate for

UOI.

Mr. Vinod Diwakar, CGSC with

Mr. Vishal Kumar Singh and

Mr. Olson Nair, Advs. for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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75

+ **W.P.(C)** 3867/2021

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Yunus Malik, Adv. for NAA and

DGAP.

76

+ **W.P.(C) 4600/2021**

INOX LEISURE LIMITED. Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr. Bhagwan Swarup Shukla, CGSC for UOI with Mr.Gokul Sharma,

Advocate.

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+ **W.P.(C)** 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

for UOI.

Mr. Ripudaman Bhardwaj, CGSC and Ms.Neha Sharma, Adv for R-1. Mr. Zoheb Hossain, Standing counsel for CBIC, Ms.Monika Benjamin, Mr.Anand A.Daradhiyar, Mr.Shoaib Alvi, Ms.Niharika Kuchhal, Mr.Atharva Koppal, Ms.Sejal Aneja and Mr.Kavish Garach, Advocates for

DGAP and NAA.

Mr. Manas Bhatnagar, Advocates for

R-4.

78

+ W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner

Through: Mr. Nikhil Gupta, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ajay Kumar Pandey, SPC for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal, Ms.Purvi Sinha,

and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup with Mr. Ojaswa

Pathak, Advocates for R-1

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Ms.Taha Yasin and Mr.Anshuman

Das Gupta Advs.

80

+ W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani and Ms. Shraddha

Chirana, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms. Ankita Kedia, Advocates for respondent

No.1.

Mr.Adhishwar Suri, Advocate for Mr.Aditya Singla, Sr. Standing Counsel, Ms. Arushi Sharma and Mr.

Adhishwar Suri for R-4.

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Mr. Aman Malik, Advocate for NAA & DGAP.

81

+ W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Mr. Yunus Malik, Advocate for NAA

& DGAP.

82

+ W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr. Preetesh Kapur, Sr. Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian and Mr. Kanav

Agarwal, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Ms. Aarchana Surve, Mr. Karan Sharma and Ms. Roopali, Advocates

for UOI.

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+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms. Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil, Advocate for UOI. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya

Advocates for NAA and DGAP

84

+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Abhishek Saket, Advocate for

UOI

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Kamal Kant Jha, SPC with Ms.Priyanka and Mr.Avinash,

Advocates for R-1/UOI.

Mr. Abhishek Saket, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal,

Advocates for R-5& 6.

Mr. Varun Sharma, Advocate for the

complainant.

Ms. Supriya R. Pandey and Mr.

Pawan Upadhyay, Advs. for R-4

86

+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms. Uma Prasuna Bachu with

Ms.Poonam, GP for R-1.

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Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

87 +

W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022 & 54956/2022

M/S SWATI REALTY Petitioner

Through: Mr. Abhishek A. Rastogi, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sandeep Vishnu, Advocate for

UOI.

Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal,

Advocates for R-5& 6

Ms. Suruchi Suri, Adv. for R-4

88

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishnamohan K Menon and

Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr. Abhishek Khanna, Advocate. Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

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+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP Petitioner

Through: Mr.Krishna Dev Jagarlamudi,

Advocate with Mr.N.Sai Vinod,

Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Jatin, Sr.Panel Counsel with

Ms.Chetanaya Puri and Mr. Anand

Awasthi, Advs. for UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal,

Advocates for R-5& 6

90

+ W.P.(C) 13715/2022 & CM APPLS.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP Petitioner

Through: Mr. Prateek Chadha, Ms. Pragya,

Mr. Vrishank Singhania, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocate for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

Mr. Anurag Ojha, Sr.Standing

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Counsel, Mr. Kumar Abhishek and Mr. Gautam Barnwal, Advs.

respondent No.3 & 4.

Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal,

Advocates for R-5& 6

91

+ **W.P.(C) 14835/2022**

M/S AIRMID REAL ESTATE LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms.Ankita Prakash,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Rajesh Kumar, Advocate with

Ms.Ramneet Kaur, Advocates for

UOI.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

92

+ **W.P.(C)** 15169/2022

GELENMARK PHARMACEUTICAL

LIMITED AND ANR Petitioners

Through: Mr. Rohan Shah, Advocate.

versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Zoheb Hossain, Sr.Counsel with

Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Advocates for NAA/DGAP.

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+ **W.P.(C) 15170/2022**

CAROA PROPERTIES LLP AND ANR Petitioners

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani and Ms. Niharika Kuchhal, Advocates for

NAA/DGAP.

94

+ **W.P.(C)** 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr.Srinivas Kotni, Mr.Anirudh

Ramanathan, Mr. Safal Sethi,

Advocates.

versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Rakesh Kumar, CGSC with

Mr.Sunil. Advocate.

Mr. Zoheb Hossain, with Mr. Vivek Gurnani, Mr.Sanjeev Menon, Mr. Kavish Garach, Mr. Kalp Saraiya Advocates for NAA and DGAP

95

- W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr.

Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

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Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Sushil Kumar Pandey with Mr.Kuldeep Singh, Advocates for

UOI.

Mr. Zoheb Hossain, Sr.Standing Counsel, Mr.Shyam Gopal, Mr.Prasenjeet Mohapatra, Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Ms.Sejal Aneja and Mr.Sanjeev

Menon Advocates.

96

+ **W.P.(C) 16178/2022**

ARIHANT SUPERSTRUCTURES LTD. Petitioner

Through: Mr. Puneet Agarwal, Ms. Purvi Sinha

and Mr. Chetan Kumar Shukla,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Manish Kumar, Sr. Central Govt.

Counsel

Ms. Anushree Narain and Mr. Mayank Srivastava, Advocates for

GST

97

W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD

.... Appellant

Through:

Mr.Sandeep Chilana, Advocate with Mr.Prem Kandpal, Mr. Snehil Sharma, Ms. Anjali Jain, Mr. Abduallah Tanveer and Ms. Jagrati

Rastogi, Advocates

versus

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UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Zoheb Hossain, Sr.Standing

Counsel with Mr.Vipul Agrawal,

Advocate.

Ms. Anushree Narain and Mr. Mayank Srivastava, Advocates for

GST

98

+ W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP

..... Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

and Mr.Ajitesh Dayal Singh,

Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through:

Mr. Sushil Raja, SPC for UOI

99

+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD.

..... Petitioner

Through:

Mr. Kumar Visalaksh, Mr. Udit Jain

and Mr.Ajitesh Dayal Singh,

Advocates

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr. Neeraj, SPC with Mr. Sahaj

Garg, GP, Mr. Vedansh Anand, Advs

for UOI.

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+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr. Abhishek A Rastogi, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Gigi

Mr.Gigi C.George with Mr.Dheeraj

Singh, Mr. Vashisth Diwkar

Advocates for R-1/UOI.

Mr. Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani and Ms.Niharika Kuchhal, Advocates for

NAA/DGAP.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

> ORDER 01.05.2023

%

- 1. Arguments heard in part.
- 2. List tomorrow i.e. 2nd May, 2023 at 02:30 pm.

MANMOHAN, J

DINESH KUMAR SHARMA, J

MAY 1, 2023 AS

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